

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

No. HCM.II/49/2013/

Dt.Shg,the 10<sup>th</sup> Aug,2017.

## SHORT NOTICE INVITING QUOTATIONS

Sealed Quotations affixing non-refundable Court fee stamp of Rs.500 /- ( Rupees five hundred ) only are invited for supply of 100 Nos of Chairs ( with legs and broad arm rest ) from intending Firms ( Govt. Registered).

The quotation in sealed cover address to REGISTRAR GENERAL, High Court of Meghalaya, Shillong – 793001 must reach the office of the undersigned by 1.00 PM on or before 17.08.2017 and the quotations will be opened at 2.00 PM on the same day in the office chamber of the Registrar General.

REGISTRAR GENERAL

Dt.Shg,the 10<sup>th</sup> Aug,2017.

No. HCM.II/49/2013/2872A

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1. The Joint Registrar-cum-Secy. to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The Directorate of Information and Public Relation, Government of Meghalaya, Shillong with a request for publication at the Government rate on 2 ( two ) local newspaper ( one English / one Khasi ).
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